

# RAJASTHAN HIGH COURT, JODHPUR

## ORDER

**No.Estt.(RJS)/48/2019**

**Date : 05.07.2019**

Following Judicial officers in the District Judge and Civil Judge Cadre are hereby appointed/posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties till further orders :-

S. No.	Name of the officers with present post whom is to be given additional appointment of vacant court in addition to his own duties. SARVA SHRI/MS./DR. :	Name of Vacant Court(s)
<b>1</b>	<b>2</b>	<b>3</b>
	<b>ALWAR JUDGESHIP</b>	
1.	BRAJESH KUMAR SHARMA ADJ NO.1, BEHROR (ALWAR)	ADJ NO.2, BEHROR (ALWAR)
	<b>JAIPUR METROPOLITAN JUDGESHIP</b>	
2.	PURSHOTTAM LAL SAINI ADJ NO.5, JAIPUR METROPOLITAN	SPL. JUDGE, SATI NIWARAN CASES COURT, JAIPUR METROPOLITAN, JAIPUR
3.	ANSHUMAN SINGH KHANGAROT ACJ & MM NO.4, JAIPUR METROPOLITAN	SPL. MM (N.I. ACT CASES) COURT NO. 25, JAIPUR METROPOLITAN
	<b>KOTA JUDGESHIP</b>	
4.	NEETU SPL. JM (N.I. ACT CASES) COURT NO. 2, KOTA	SPL. JM (N.I. ACT CASES) COURT NO. 3, KOTA

**NOTE :-**

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

**BY ORDER,**

  
**REGISTRAR GENERAL**

**No.Estt.b2(v)1/WA/2019/6208**

**Date : 05.07.2019**

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/ (Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell RJS Leave/  
Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**